

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 35 of 2010 &
I.A.No. 47 of 2010**

Dated: 11th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Multiplex Association of India ... Appellant
Versus
Maharashtra Electricity Regulatory
Commission & Anr. ... Respondents

Counsel for the Appellant (s) : Mr. Rohit Rao, Mr. M.G. Ramachandran &
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy Ranganadhan for R.1
Mr. Abhishek Mitra for R.2

ORDER

I.A.No. 47 of 2010

At the request of the learned counsel for the Appellant, post
the matter on **19.03.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**